


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.128/BB/ 2017	-	For compli- ance of objections raised by registry	252(3)	Aryadeep Infrastructure Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SARVOTHAMP PCS 9916710757	Petitioner	

ORDER

PCS for Petitioner is present. He has filed compliance Affidavit.
Matter is listed today for admission. Issue notice to the ROC. List it
on 17/11/2017.


Member (T)


Member (J)